

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1711

ANSWERED ON:30.11.2009

FUNDS FOR RURAL DEVELOPMENT SCHEMES

Chitthan Shri N.S.V.;Harnsrajbhai Shri Radadiya Vitthalbhai ;Singh Rajkumari Ratna

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is contemplating to allocate the funds of rural development schemes directly to the districts and fix the responsibility of the district administration for this work;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the reaction of the Government thereto ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a) to (d): The central allocation of funds under the schemes of the Ministry of Rural Development are released as per the programme guidelines. Mostly the Central Funds are released to the District Rural Development Agencies (DRDAs) and Zilla Parishads/Panchayats, but the funds are also released to the State Governments, State Rural Employment Guarantee Fund, State Rural Road Development Agency (SRRDA) and District Water and Sanitation Committees.